

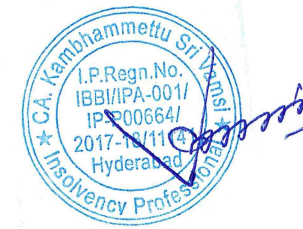
Annexure-1

Name of the Corporate Debtor: Vamsee Teja Modern Rice Mill Private Limited; Date of Commencement of Liquidation: 11-02-2026; List of Stakeholders as on: 13-03-2026

List of Secured Financial Creditors

(Amount in ₹)

SI No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
1	IndusInd Bank Limited	14-06-2025	29,41,77,855.75	29,41,77,855.75	Secured	29,41,77,855.75	Yes	Schedule I	29,41,77,855.75	39.18%	0	0	-	0	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016
2	City Union Bank	12-03-2026	10,33,66,638.40	10,33,66,638.40	Secured	10,33,66,638.40	NO	Schedule II	10,33,66,638.40	0.00%	0	0	-	0	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016. However, City Union Bank reserved the right to realise the security interest in the manner specified in section 52(1)(b) of the Insolvency & Bankruptcy Code, 2016. Hence they did not relinquish security interest in respect of the said asset.
Total			39,75,44,494	39,75,44,494						39.18%					



	SECURITY DETAILS
	Schedule 1
A	INDUSIND BANK LIMITED
	<p>Securities: Primary Security:</p> <ol style="list-style-type: none"> 1. First pari-passu charge on the entire current assets of the Company viz. inventory, receivables and other current assets along with consortium Banks. 2. Plant and Machinery and other movable assets: All present and future of the movable properties of the Borrower including without limitation its movable plant and machinery, furniture and fittings, equipment, computers hardware, computer software, machinery spares, tools and accessories and other movables. 3. Book Debts: All present and future book debts, outstandings moneys receivable, claims and bills which are now due and owing or which may at any time during the continuance of this security become due and owing to the Borrower in the course of its business. 4. Stocks: All present and future stock in trade consisting of raw materials, finished goods, goods in process of manufacturing and other merchandise
	Collateral Security: Immovable Properties in the name of personal guarantors.
	<p>Guarantors:</p> <ol style="list-style-type: none"> 1. Mr. Nukala Venkata Satyanarayana S/o. Mr. Nukala Venkata Rama Thulasi Rao, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260. 2. Mr. Nukala Udaya Durga, W/o. Mr. Nukala Venkata Satyanarayana, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260. 3. Mrs. Nukala Subba Lakshmi, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260.
	Schedule 2
A	CITY UNION BANK
	<p>Securities:</p> <ol style="list-style-type: none"> 1. An extent of Ac. 0.07 cents or 338.8 sq yds of land in RS No-130/3A, the same is situated at D. No. 3-249, Alamuru of Penumantra Mandal, West Godavari District, within limits of Penugonda SRO and the same is within the following boundaries : East - Land of Vamsee Teja Modern Rice Mill, Alamuru, West -Land of Manda Kasi, Visweswara Reddy, North - Land of Vamsee Teja Modern Rice Mill, Alamuru, South - Irrigation Bodhi. 2. An exten of Ac. 1.00 1/2 cents or 4864.2 sq. yds of land in RS No-131/6B & 131/7A the same is situated at Nearest, D No-3-249, Alamuru of Penumantra, West Godavari District, within limits of Penugonda SRO and the same is within the following boundaries: East -Land of Velegala Ramakrishna Reddy, etc, West - Land of Nukala Udaya Durga, North - Land of Gudimetala Ademma & Gudemetala Satyanarayana Reddy etc, South - Land of Gudimetala Peda Mangereddy & Nukala Venkata Satyanarayana. 3. An exten of Ac. 0.54 cents or 2613.6 sq. yds of land in RS No-131/6A, the same is situated at Nearest, D No-3-249, Alamuru of Penumantra, West Godavari District, within limits of Penugonda SRO and the same is within the following boundaries: East -Land of Nukala Udaya Durga, West - Land of Gudimetala Nagamani, North - Land of Gudimetala Sattireddy etc, South - Land of Gudimetala Peda Mangereddy.

